

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:4102

ANSWERED ON:13.08.2015

Strengthening of PRIs

Bhamre Dr. Subhash Ramrao

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) Whether as per an assessment made by the Union Government approximately more than Rs. 4000 crore are required for strengthening of panchayati raj institutions (PRIs) in the country;
- (b) if so, the details thereof;
- (c) whether any assessment has been made regarding the requirement of funds for revival of panchayati raj institutions in Maharashtra; and
- (d) if so, the details thereof and the steps taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE FOR PANCHAYATI RAJ  
(SHRI NIHAL CHAND)

(a) to (d) As Panchayats is a state subject, the primary responsibility of strengthening Panchayats rests with the States. Ministry of Panchayati Raj under the Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) has supported States in strengthening Panchayats as per plans prepared by them which include budget estimates for different activities for strengthening of Panchayats in respective States.

During the last two years, the financial assistance provided to States including Maharashtra towards different activities for strengthening of Panchayats under the scheme of RGPSA is as under:

Rs in cr.

Year Total Amount Approved Central Share Sanctioned

All India Maharashtra All India Maharashtra

2013-14 1576.97

221.84 560.69 83.17

2014-15 2058.14

214.31

481.39 34.75

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